

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 263 of 2013

Dated : 18th December, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Bhaskar Shrachi Alloys Ltd.	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant (s):	Mr. Rajiv Yadav
	Mr. Lal Yashoverdhan
	Mr. S.K. Sarkar

Counsel for the Respondent (s):	Mr. M.G. Ramachandran
	Ms. Anushree Bardhan &
	Ms. Shubham Arya
	Mr. K.S. Dhingra for R-1

ORDER

Appeal No. 263 of 2013 has arisen from the order dated 29th September, 2013.

Post this Appeal for arguments on **15th February, 2016.**

This order is being passed because despite listing this batch of Appeals repeatedly, the parties are unable to conclude their respective arguments. In this way this Appeal is being segregated from the batch of Appeals.

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member